

Declaration of Assets and Liabilities

Year 2022-2023

I, Bishwa Mishra Singh son/daughter/wife of Shree - Rajnarayan Singh
 aged 51 years, belonging to Bihar Legislative Assembly Secretariate
 service and presently working as Office attendant of Bihar Legislative Assembly Patna
 give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	18000/-	Smt - Ramk Devi			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBi 25000/-	NIL	NIL		
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	L.I.C 1225 monthly L.I.C = 9400 Half yearly	NIL	NIL		
(v)	Motor Vehicles (details of make, etc.)	Motorcycle BR01CB 5063	NIL	NIL		
(vi)	Jewellery (give details of weight and value)	NIL	150 gm Gold	NIL		
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

83

5090 (1570-1)

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

01.02.23

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided Agricultural Total Property	NIL	NIL		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Undivided House Full Right Waste Land Gross	NIL	NIL		
(v)	Others (such as interest in property)	NIL	NIL	NIL		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI Bichhmandal Branch	650000/-00
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL DFZPS6186C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- PT5BLA 1191

Gender :- M (M/F)

Date of Birth :- 08/09/1971 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly office -
(Full Name e.g. B.A.S.-Bihar Administrative Service, attendant
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Gopalganj

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna
Date: 01-02-2023

Signature: Bishwa Mitra Singh
Name of Employee: Bishwa mitra Singh
Designation: office attendant
Department: Bihar Legislative assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.